

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 481/2001

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New Delhi, this 28th day of February, 2001

Hon'ble Shri M.P. Singh, Member(A)

Ms. Darshana
H235, JJ Colony, Wazirpur, Delhi Applicant
(By Shri Pratap Sahani, Advocate)

versus

1. Chief Secretary
Govt. of NCT of Delhi
5, Shyam Nath Marg, Delhi
2. Director General
NCC Directorate
RK Puram, New Delhi Respondents

ORDER(oral)

Learned counsel for the applicant seeks permission to withdraw this case with liberty to reagitate the issue, if so advised. Granting that liberty, this OA is dismissed as withdrawn. No costs.


(M.P. Singh)
Member(A)

/gtv/